

**SHRI SATYASADHAN CHARKRABORTY** : When I said that the steel production was going down, you denied it. Then you also stuck to your own point. Then I referred to the mid-term appraisal of the Planning Commission. My source of information is your document, mid-term appraisal of the Planning Commission. There they have expressed their concern for the production of textile and steel ; and that has gone down what was targetted in the 6th Plan. Will you please find out the truth and let me know tomorrow ?

**SHRI NARAYAN DUTT TIWARI** : As far as my knowledge goes, mid-term appraisal has not yet been completely made out ; we have not yet received any mid-term appraisal report.

#### PATRONISING OF PRIVATE DEALERS BY HMT FOR SALE OF WATCHES

154. **SHRI B.D. SINGH** : Will the Minister of INDUSTRY be pleased to state :

(a) Whether it is a fact that Hindustan Machine Tools Ltd. is patronising the private dealers for sale of watches thereby hitting the National Cooperative Consumers Federation which looks after the interests of poor consumers ;

(b) whether private dealers by manipulating the prices are able to dispose of their stocks of HMT watches where as NCCF conformed with the task of disposing of unpopular varieties of watches cannot resort to such practices ; and

(c) If so, the remedial measures taken by Government in the matter ?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH)** :

(a) No. Sir.

(b) and (c). The prevailing sales tax structure varies from State to State, both in regard to rate and collection point. In some States sales tax is collected at the first point of sale, while in others, it is levied at the last point of sale. This may enable certain dealers to manipulate prices of watches. HMT has already taken up the matter with the State authorities concerned.

**श्री बी० डी० सिंह** : अध्यक्ष महोदय, एक ओर सरकार सहकारिता को बढ़ावा देने की बात करती है और दूसरी ओर सरकारी संस्थानों के साथ स्टैप-मदरली ट्रीटमेंट होता है। सवाल यह किया था कि एच० एम० टी० की घड़ियों के संबंध में प्राइवेट डीलर्स को वरीयता दी जा रही है। इसमें इन्होंने इन्कार नहीं किया है। एच० एम० टी० द्वारा करीब 30 घड़ियां विभिन्न प्रकार की बनाई जाती हैं। उनमें क्या माननीय मंत्री जो एक विवरण सभा-पटल पर रखने की कृपा करेंगे, जिसमें यह बताया गया हो कि कौन सी घड़ियां ज्यादा पोपुलर हैं और कौन सी घड़ियां कम पोपुलर हैं और नेशनल को-ऑपरेटिव कन्ज्यूमर फेडरेशन को कौन कौन सी घड़ियां एलाट की जाती हैं और प्राइवेट डीलर्स को कौन सी घड़ियां एलाट की जाती हैं ?

**उद्योग तथा इस्पात और खान मंत्री (श्री नारायण दत्त तिवारी)** : मैं माननीय सदस्य को आश्चर्य करवा चाहूंगा कि ऐसा कोई भी विचार एच० एम० टी० का नहीं है। किसी भी प्रकार की कोई सहकारी संस्था, विशेष रूप से

राष्ट्रीय संस्था है, किसी भी प्रकार का कोई निषेधात्मक दृष्टिकोण अपनाया जाए। इस प्रकार अभिप्राय कभी भी एच० एम० टी० का नहीं हो सकता है। न है और न रहेगा। प्रश्न यह है कि क्या व्यापारिक दृष्टिकोण कार्मशियल के आधार पर होना चाहिए या नहीं। आपस में इनका जो अनुबंध हुआ, उसको बार-बार सहकारी संस्थान ने नहीं माना और उल्लंघन हुआ तब व्यापारिक कारणों से एच० एम० टी० को कुछ कार्यवाही करनी पड़ी। जहां तक यह प्रश्न है कि अक्टूबर, 1981 के पहले एच० एम० टी० इस फेडरेशन को ही नहीं, सहकारी संस्थाओं को भी सीधे घड़ियां दिया करती थी। लेकिन संस्थान ने कहा कि सारी घड़ियां हमको सीधे दी जाएं तो अक्टूबर 1981 से यह निर्णय लिया गया कि इनको ही दी जाएंगी। यह तो इनके लिए अच्छा किया गया। इसलिए इस संस्थान को शिकायत नहीं होनी चाहिए। माननीय सदस्य से भी मेरा अनुरोध है कि वे अपने प्रभाव का प्रयोग करें ताकि जो अनुबंध हैं, उनके अनुसार चला जा सके।

इसके अलावा सदन के पटल पर सूचना रखने के बारे में कहा गया है कि 30 प्रकार की घड़ियों में कितनी उनको दी जाती हैं। श्रीमन्, नियम एक जैसे हैं। किसी के लिए नियम अलग नहीं हो सकते। लेकिन यदि माननीय सदस्य चाहते हैं कि इसका विवरण दिया जाए तो मैं उन्हें व्यक्तिगत रूप से बता दूंगा।

श्री बी० डी० सिंह : अध्यक्ष महोदय, नेशनल कोऑपरेटिव कंज्यूमर फेडरेशन और एम० एच० टी० के बीच ऐसा

समझौता हुआ था कि इनको 7 प्रतिशत डिस्काउंट दिया जाएगा, लेकिन वह डिस्काउंट घटाकर 4 प्रतिशत कर दिया गया, जबकि प्राइवेट डीलर्स को डिस्काउंट 6 प्रतिशत देते हैं। इस एनामली को दूर करने के लिए क्या किया जा रहा है ?

श्री नारायण दत्त तिवारी : अध्यक्ष महोदय, जैसा कि मैंने कहा कि आपस में अनुबंध हुआ, लेकिन सम्माननीय सदस्य देखेंगे कि फेडरेशन को बहुत सी सहूलियतें दी गईं। पहले सात परसेंट डिस्काउंट दिया गया और 30 हजार घड़ियां प्रति माह बेचने का इन्होंने वादा किया। बाद में इन्होंने कहा कि 20 हजार करिए, वह भी मान लिया गया। फिर 16 हजार प्रति माह कर दिया गया। व्यापारियों के लिए 4 प्रतिशत पहले है और तीन प्रतिशत बिलिंग के समय है, इन्होंने कहा कि हमको पहले ही दीजिए, इनकी वह बात भी मानी गई। इसके बावजूद इस संस्थान ने आधी घड़ियां भी नहीं बेचीं ...।

MR. SPEAKER : Do you mean to say that you pampered them ?

श्री नारायण दत्त तिवारी : पेंपर तो नहीं कह सकते, हां हमने सहकारी आंदोलन को बल देने की चेष्टा की है। अब भी कोई एनामली इसमें नहीं है। विद्वान सदस्य को यह शिकायत है कि घाटा क्यों हो रहा है, कार्मशियल रोल का परिपालन क्यों नहीं कर रहे हैं। दो लाख रुपए की जमानत दी थी, उसमें से रुपया काटा है। रुपया नहीं दिया गया, इसलिए काटा है। कोई एनामली नहीं है। मैं एच० एम० टी० से कहूंगा कि दुबारा इस फेडरेशन से बात करे। फेडरेशन भी अपनी सेल बढ़ाए और

एच० इच० टी० के एग्जिमेंट को कायम रखे ।

**MR. SPEAKER :** Shri Narain Choubey. Absent.

Shri Subhash Chandra Bose Alluri. Absent.

Shri K.M. Madhukar. Absent.

Shri Balasaheb Vikhe Patil.

**AN HON. MEMBER :** So many absentees.

**MR. SPEAKER :** After a week, my Members go for rest.

**DR. SUBRAMANIAM SWAMY :** Everybody has got dengue fever.

### Second Indian Expedition to Antarctica

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\*160. **SHRI BALASAHEB VIKHE PATIL :**

**SHRI SUBHASH YADAV :**

Will the **PRIME MINISTER** be pleased to state :

(a) whether it is a fact that arrangements for the second Indian expedition to Antarctica have been completed ;

(b) if so, what would be the team and the objectives set out for this expedition ;

(c) whether Government have any research vessel made indigenously ; and

(d) if not, whether there is any proposal to manufacture such ships vessels so that the country's dependence on the foreign countries is eliminated ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ELECTRONICS, OCEAN DEVELOPMENT AND THE DEPARTMENT OF NON-CONVENTIONAL ENERGY SOURCES IN THE MINISTRY OF ENERGY (SHRI C.P.N. SINGH) :** (a) Yes, Sir.

(b) The team will consist of about 26 members including scientists, engineers, technicians, pilots, doctors and a photographer. The objectives of the expedition are to conduct scientific investigations on the continent of Antarctica, and carry out surveys for identifying a suitable site for setting up a permanent research station on Antarctica.

(c) Government do not have any research vessel capable of navigation in polar conditions.

(d) The possibility of manufacturing ships capable of navigation in polar conditions is being explored.

**SHRI BALASAHEB VIKHE PATIL :** Has the Government appointed any task force ? If so, what are its terms of reference ? When is the report of this Task Force likely to be submitted ? Is the Government of India taking assistance from foreign countries in the matter of technical knowhow and also vessels to carry out our mission in Antarctica ? If so, which are the countries, which have agreed to extend such help and details thereof ?

**SHRI C.P.N. SINGH :** Regarding the first part of the question, the Task Force has merely been set up to explore the feasibility of being either to manufacture or have a ship manufactured from out side which would be an ice-breaker. This Committee is still deliberating and we have not got the final report. However, that will not hold up our second expedition, which is scheduled to take place by the end of November.

Regarding the Foreign assistance, most of the equipment that had gone on board, was indigenous. But the vessel was foreign and was chartered. Even this time, it is a chartered foreign vessel. But 80 percent of the communication and navigation equipment is indigenous. Only 20 per cent is to be imported. So, the